

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 146 of 2012

Dated : 22nd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Chhattisgarh Mini Steel Plant Association Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Ms. Sugandha Somani &
Mr. Ankit Shah

Counsel for the Respondent(s) : Mr. K. Gopal Choudary &
Mr. A. Bhatnagar for R-2
Ms. Swapna Seshadri for R-1

ORDER

Ms. Swapna Seshadri, learned counsel for the Commission wants to file a revised written note. She is directed to file the same on or before 6th September, 2013 with copy to the other side.

Post the matter for further hearing on **23rd Sept., 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
ss/vt

(Justice M. Karpaga Vinayagam)
Chairperson